

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-440(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.05.2018**

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. R.K. Gupta, Advocate
Present for the Respondent: Ms. Manisha Chaudhary
& Ms. Samridhi Gogia, Advocates

ORDER

Renotify this case on 21st May, 2018.

Sd/-

**(Deepa Krishan)
Member (T)**

Sd/-

**(Ina Malhotra)
Member (J)**